

15

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/404/ (IB)/2017
NAME OF THE PETITIONER(S) : BIO RESIDUE ENERGY TECHNOLOGY PVT LTD
NAME OF THE RESPONDENT(S) : VELAN HOTEL LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) G.V. MOHAN KOMAR
for RAVIND L SHANKAR

Counsel for Petitioner

G.V. Mohan

2) LAMASUBRAMANIAM RAJA
for B. RAVI RAJA

COUNSEL FOR RESPONDENT

RA. RS

ORDER

Proxy representing the counsel on record for petitioner present. The Registry has received an email communication from the petitioner stating that he could not attend before the Tribunal today due to cancellation of flights. Proxy counsel for petitioner prayed time for making submissions. Counsel for respondent present. He filed counter and furnished a copy of the same to the other side. Time extended at request. Put up on 04.09.2017 at 10.30 A.M.

SD/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)